

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 92/16	For submitting information	186	Kasturi Rabindranath Pai Vs Union Home Products Ltd. & 2 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE

ORDER

PCS for Petitioner Company is absent. Matter is listed today finally. The information required by the Tribunal is also not furnished. No representation. Even in last hearing, he has ^{was} absent. It appears that, petitioner is not showing any interest to proceed in the matter. Therefore, petition deserves to be dismissed for non prosecution. Petition is dismissed for default, vide separate order.


Member (T)


Member (J)